

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3489  
ANSWERED ON 10.08.2023**

**REVAMPED DISTRIBUTION SECTOR SCHEME**

**3489. SHRI JAYADEV GALLA:  
SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the trends of Average Technical and Commercial loss at pan India level since the inception of Revamped Distribution Sector Scheme (RDSS), State and year-wise;**
- (b) the details of the agricultural feeders solarized under the scheme, State-wise;**
- (c) the proportion of the population covered with smart meters under the scheme, State-wise;**
- (d) the increase in average revenue generated per smart meter per month in Andhra Pradesh as compared to average revenue per month from traditional meters;**
- (e) the details of the pre-qualifying criteria and minimum benchmarks for financial assistance for the distribution infrastructure works component under the said scheme; and**
- (f) the details of the performance of DISCOMs in Andhra Pradesh as per the given criteria for financial assistance for the Distribution Infrastructure Works component under the scheme for the year 2022-23?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a): Government of India launched Revamped Distribution Sector Scheme (RDSS) in July, 2021 which aims to reduce the Aggregate Technical and Commercial (AT&C) losses to pan-India levels of 12-15% and ACS-ARR gap to zero by 2024-25. As per the 'Report on Performance of Power Utilities' published annually by Power Finance Corporation Ltd. (PFC), AT&C losses for distribution utilities, since the inception of Revamped Distribution Sector Scheme (RDSS), i.e. from FY 2020-21 to FY 2021-22 is as under:**

	<b>2020-21</b>	<b>2021-22</b>
<b>AT&amp;C Loss (%)</b>	<b>22.32</b>	<b>16.44</b>

State/UT-wise and year-wise details of AT&C Losses are placed at Annexure-I.

(b) : Under RDSS, financial assistance would be provided for segregation of agriculture feeders from mixed feeders where agriculture load is more than 30%. Thereafter, States/ DISCOMs would be solarizing these segregated feeders under various other schemes like PM KUSUM. States/DISCOMs are in the process of tendering and award of sanctioned works of segregation of agricultural feeders under RDSS.

(c) : State-wise details of smart meters sanctioned under RDSS are placed at Annexure-II.

(d) : Under RDSS, smart metering works sanctioned for various DISCOMs of Andhra Pradesh are as under:

DISCOMs	Sanctioned Consumer Smart Meters (Nos.)		Awarded (Nos.)
	Phase-I	Phase-II	
APEPDCL	9,31,649	3,23,591	9,31,649
APSPDCL	19,71,134	3,31,510	19,71,134
APCPDCL	13,03,483	7,47,479	13,03,486
AP Total	42,06,266	14,02,580	42,06,269

The DISCOMs are in the process of award and tendering of the sanctioned works and installation of smart meters in the State of Andhra Pradesh is yet to commence.

(e) : RDSS envisages a Results Evaluation Framework (REF), incorporating performance against result parameters and trajectories for improvement. The REF has two components (i) Pre-qualifying criteria; and (ii) Result Evaluation Matrix, the details of which are enclosed as Annexure-III and Annexure-IV, respectively.

Utilities clearing the pre-qualifying criteria would be eligible for evaluation against the result evaluation matrix, which would determine their eligibility for release of funds for a particular year. The result evaluation framework would be different for each DISCOM and would be fixed for each year depending on the cumulative performance as well as the annual performance.

The funds for a particular year will be released only if the Utility clears the pre-qualifying criteria and the total weighted score is more than 60 marks on the evaluation matrix.

(f) : As per RDSS guidelines, evaluation of parameters relating to financial accounts shall be based on audited annual accounts. Therefore, annual evaluation of DISCOMs in Andhra Pradesh for FY 2022-23 would be undertaken after the publishing of audited annual accounts by the DISCOMs. The evaluation of DISCOMs of Andhra Pradesh has already been undertaken for FY2021-22 and all DISCOMs have qualified for obtaining financial assistance under RDSS, as per Scheme Guidelines.

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**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3489  
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**State/UT-wise details of AT&C loss %**

State/DISCOMs	AT&C Loss in %	
	FY 2020-21	FY 2021-22
Andaman & Nicobar	51.94	-
Andhra Pradesh	27.25	10.55
Arunachal Pradesh	44.87	48.89
Assam	18.73	16.95
Bihar	35.33	32.42
Chandigarh	11.89	13.31
Chhattisgarh	20.40	18.13
Dadra & Nagar Haveli	5.17	3.50
Daman & Diu	4.48	4.45
Delhi	8.87	8.12
Goa	12.94	13.28
Gujarat	11.35	10.13
Haryana	17.05	13.72
Himachal Pradesh	14.02	12.90
Jammu & Kashmir	59.28	-
Jharkhand	41.36	33.79
Karnataka	16.26	11.45
Kerala	7.76	7.69
Lakshadweep	11.63	-
Madhya Pradesh	41.47	22.55
Maharashtra	25.54	15.25
Manipur	20.33	23.62
Meghalaya	30.88	36.15
Mizoram	36.53	38.99
Nagaland	60.39	41.28
Odisha	29.32	31.26
Puducherry	19.92	11.08
Punjab	18.03	11.67
Rajasthan	26.23	17.49
Sikkim	29.37	30.77
Tamil Nadu	13.81	13.46
Telangana	13.33	10.65
Tripura	37.36	33.25
Uttar Pradesh	27.12	30.52
Uttarakhand	15.39	14.15
West Bengal	19.54	16.67
<b>Grand Total</b>	<b>22.32</b>	<b>16.44</b>

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**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3489 ANSWERED IN THE LOK SABHA ON 10.08.2023**

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**State/UT-wise details of Smart Meters sanctioned under RDSS**

<b>State</b>	<b>Consumer Meters (Nos.)</b>	<b>DT Meters Total (Nos.)</b>	<b>Feeder meters Total (Nos.)</b>
<b>Andaman &amp; Nicobar Islands</b>	<b>83,573</b>	<b>1,148</b>	<b>114</b>
<b>Andhra Pradesh</b>	<b>56,08,846</b>	<b>2,93,140</b>	<b>17,358</b>
<b>Arunachal Pradesh</b>	<b>2,87,446</b>	<b>10,116</b>	<b>688</b>
<b>Assam</b>	<b>63,64,798</b>	<b>77,547</b>	<b>2,782</b>
<b>Bihar</b>	<b>23,50,000</b>	<b>2,50,726</b>	<b>6,427</b>
<b>Chhattisgarh</b>	<b>59,62,115</b>	<b>2,10,644</b>	<b>6,720</b>
<b>Delhi</b>	<b>-</b>	<b>766</b>	<b>2,755</b>
<b>Goa</b>	<b>741,160</b>	<b>8,369</b>	<b>827</b>
<b>Gujarat</b>	<b>1,64,81,871</b>	<b>3,00,487</b>	<b>5,229</b>
<b>Haryana</b>	<b>74,05,618</b>	<b>1,95,319</b>	<b>13,204</b>
<b>Himachal Pradesh</b>	<b>28,00,945</b>	<b>39,012</b>	<b>1,951</b>
<b>Jammu &amp; Kashmir</b>	<b>14,07,045</b>	<b>88,037</b>	<b>2,608</b>
<b>Jharkhand</b>	<b>13,41,306</b>	<b>19,512</b>	<b>1,226</b>
<b>Kerala</b>	<b>1,32,89,361</b>	<b>87,615</b>	<b>6,025</b>
<b>Ladakh</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>Madhya Pradesh</b>	<b>1,29,80,102</b>	<b>4,06,503</b>	<b>8,411</b>
<b>Maharashtra</b>	<b>2,35,64,747</b>	<b>4,10,905</b>	<b>29,214</b>
<b>Manipur</b>	<b>1,54,400</b>	<b>11,451</b>	<b>357</b>
<b>Meghalaya</b>	<b>4,60,000</b>	<b>11,419</b>	<b>1,324</b>
<b>Mizoram</b>	<b>2,89,383</b>	<b>2,300</b>	<b>398</b>
<b>Nagaland</b>	<b>3,17,210</b>	<b>6,276</b>	<b>392</b>
<b>Puducherry</b>	<b>4,03,767</b>	<b>3,105</b>	<b>180</b>
<b>Punjab</b>	<b>87,84,807</b>	<b>1,84,044</b>	<b>12,563</b>
<b>Rajasthan</b>	<b>1,42,74,956</b>	<b>4,34,608</b>	<b>27,128</b>
<b>Sikkim</b>	<b>1,44,680</b>	<b>3,229</b>	<b>633</b>
<b>Tamil Nadu</b>	<b>3,00,00,000</b>	<b>4,72,500</b>	<b>18,274</b>
<b>Tripura</b>	<b>5,47,489</b>	<b>14,908</b>	<b>473</b>
<b>Uttar Pradesh</b>	<b>2,69,79,056</b>	<b>15,26,801</b>	<b>20,874</b>
<b>Uttarakhand</b>	<b>15,84,205</b>	<b>38,016</b>	<b>1,686</b>
<b>West Bengal</b>	<b>2,07,17,969</b>	<b>3,05,419</b>	<b>11,874</b>
<b>Grand Total</b>	<b>20,53,26,855</b>	<b>54,13,922</b>	<b>2,01,695</b>

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**Pre-qualifying Criteria to be mandatorily met by DISCOM for Further Evaluation under Revamped Distribution Sector Scheme**

- (i) DISCOMs would publish quarterly un-audited accounts within 60 days of the end of each quarter during first two years of operation of the scheme (i.e. for FY 2021-22 and FY 2022-23) and thereafter audited quarterly accounts within 45 days from 3rd year onwards.**
- (ii) Further, DISCOMs would publish audited annual accounts by end of December of the following year during first two years of operation of the scheme (i.e. for FY 2021-22 and FY 2022-23) and thereafter audited annual accounts by end of September of the following year from 3rd year onwards.**
- (iii) DISCOMs will have ensured that no new Regulatory Assets have been created in latest tariff determination cycle.**
- (iv) State Government to ensure 100% payment of subsidy for the previous year and advance payment of subsidy up to current period in line with section 65 of EA2003 and wipe out the remaining subsidy amount by the end of the project period.**
- (v) All Government Departments/ Attached Offices/ Local Bodies/ Autonomous Bodies/Boards/Corporations have made 100% payment of current electricity dues for the year under evaluation.**
- (vi) Progress commensurate to commitment in putting Govt. Offices on prepaid meters.**
- (vii) No. of days Payables to Creditors including Gencos for the year under evaluation is equal to or less than the projected trajectory as per results evaluation framework.**
- (viii) Tariff order for the current year in which evaluation is being done and true up of penultimate year has been issued and implemented w.e.f. 1st April of current FY.**

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**ANNEXURE-IV**

**ANNEXURE REFERRED IN REPLY TO PART (e) OF UNSTARRED QUESTION  
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**Summary of Results Evaluation matrix for evaluation of DISCOM  
performance under Revamped Distribution Sector Scheme**

<b>Sr. No.</b>	<b>Category</b>	<b>Weightage for Evaluation</b>
<b>1.</b>	<b>Financial Sustainability</b>	<b>60</b>
<b>2.</b>	<b>Outcome of infrastructure Works</b>	<b>20</b>
<b>3.</b>	<b>Infrastructure Works</b>	<b>10</b>
<b>4.</b>	<b>Policy &amp; Structural Reforms, Capacity Building and IT/OT Enablement</b>	<b>10</b>
	<b>Total</b>	<b>100</b>

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